Annexure – 8

Name of the corporate debtor: Takuma Energy India Private Limited; Date of commencement of CIRP: 21/03/2024 (Copy of the order received on 26/03/2024) ; List of creditors as on: 16/04/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related party?	% of voting share in CoC					
1	M/s. Mohit Minerals Limited	05-04-2024	2,77,93,101.00	2,77,93,101.00	Unsecured	-	-	No	100%	-	-	-	-	
	Total		**2,77,93,101.00**	**2,77,93,101.00**										